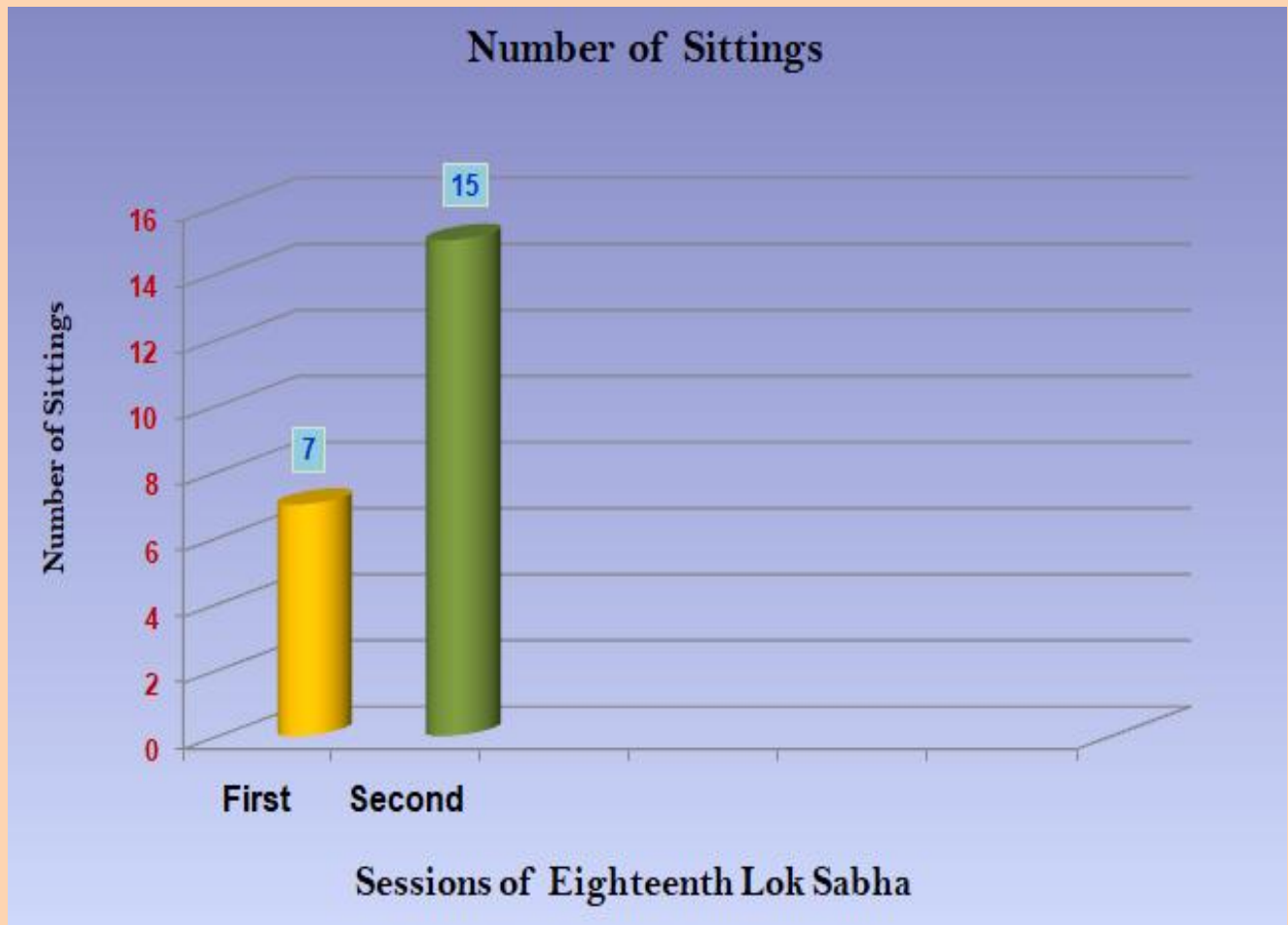


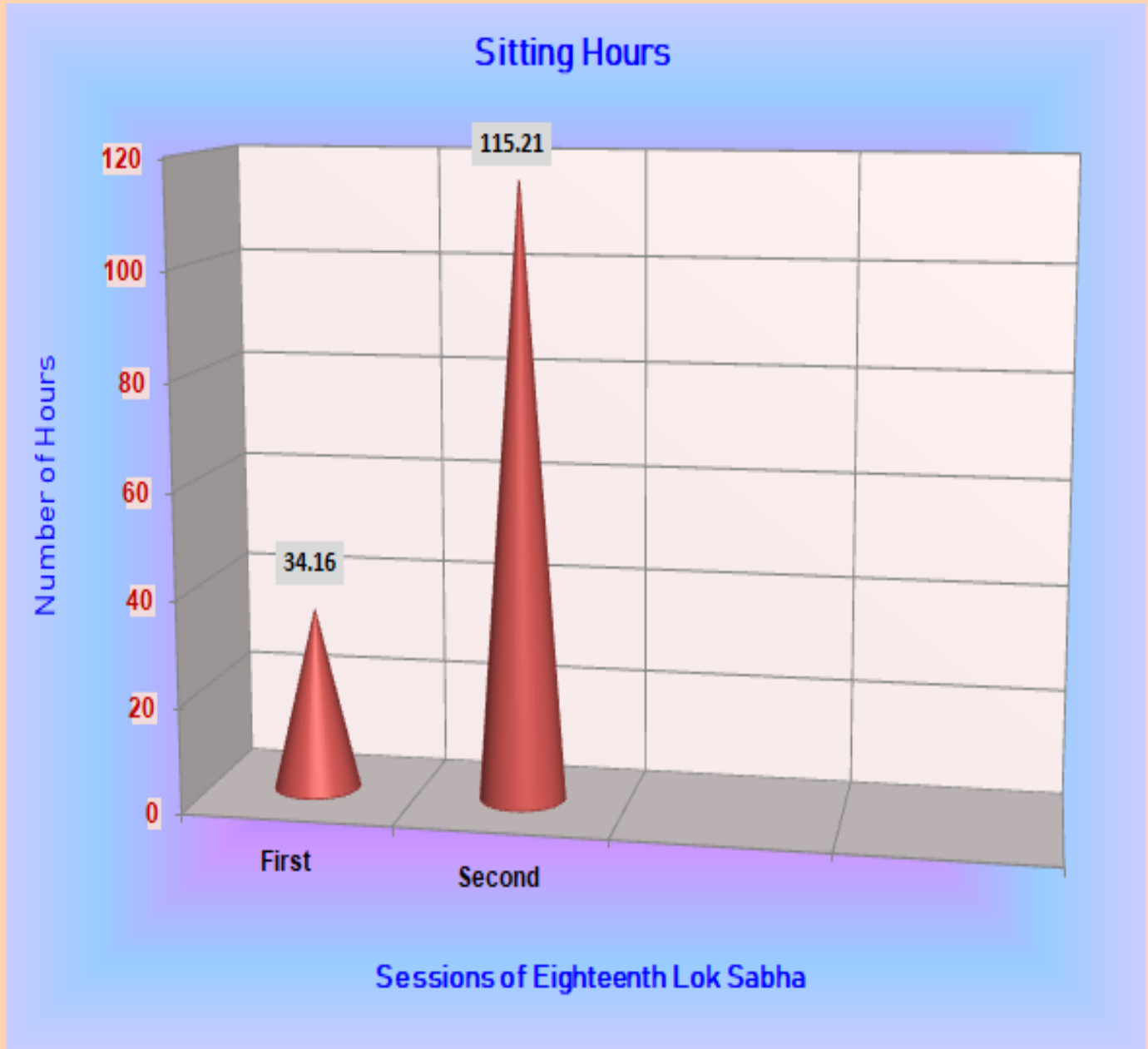
Second Session of Eighteenth Lok Sabha: An Overview *

- | | |
|--|--------------------------------|
| 1. Period of the Session (Second Session) | 22 July, 2024 – 9 August, 2024 |
| 2. Adjourned sine die on: | 9 August, 2024 |
| 3. Number of Sitting held (Second Session) | 15 Sittings |



4. Total Number of Sitting Hours
(Second Session)

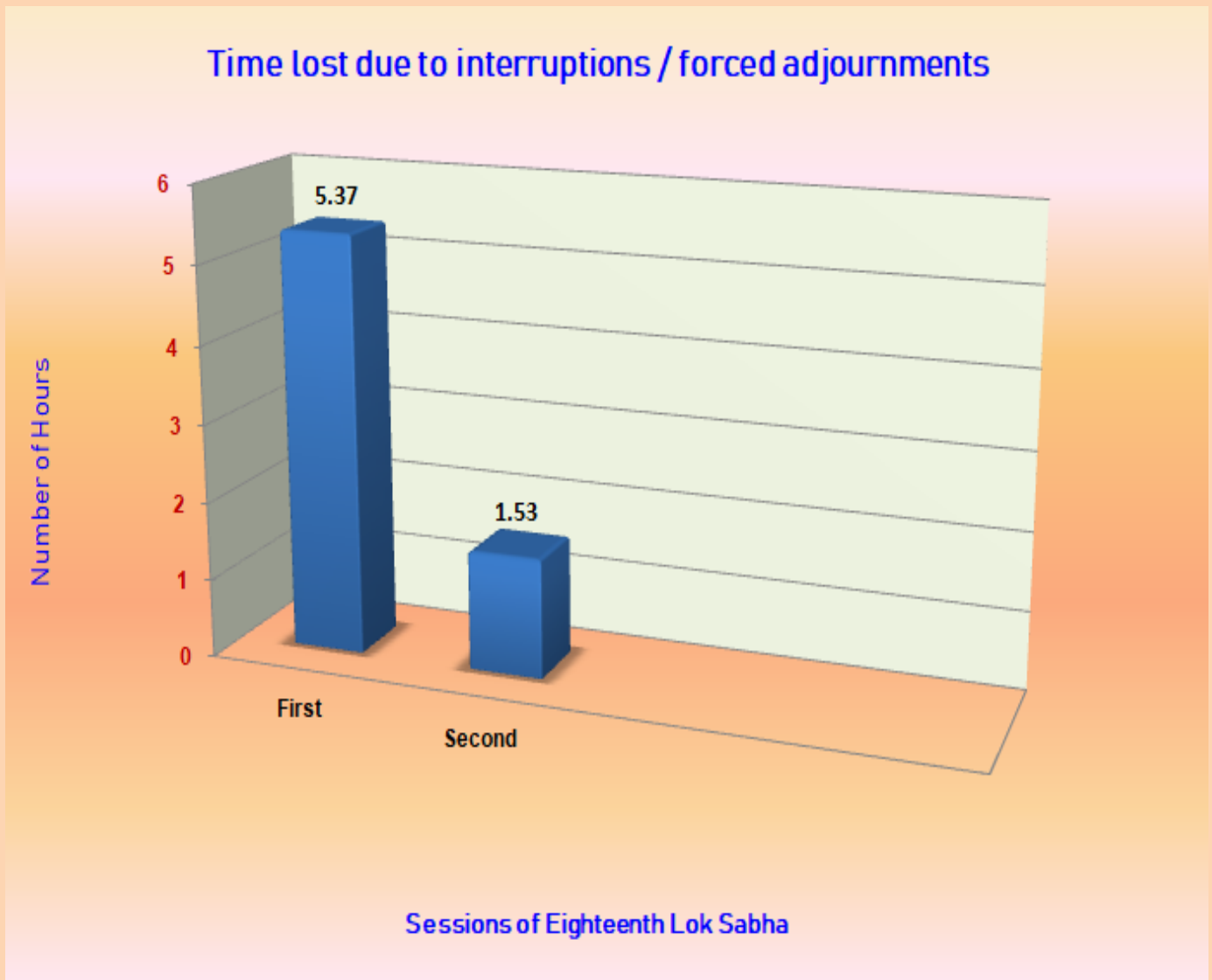
115 Hours 21 Minutes



5. Time lost due to interruptions/forced adjournments (Second Session)

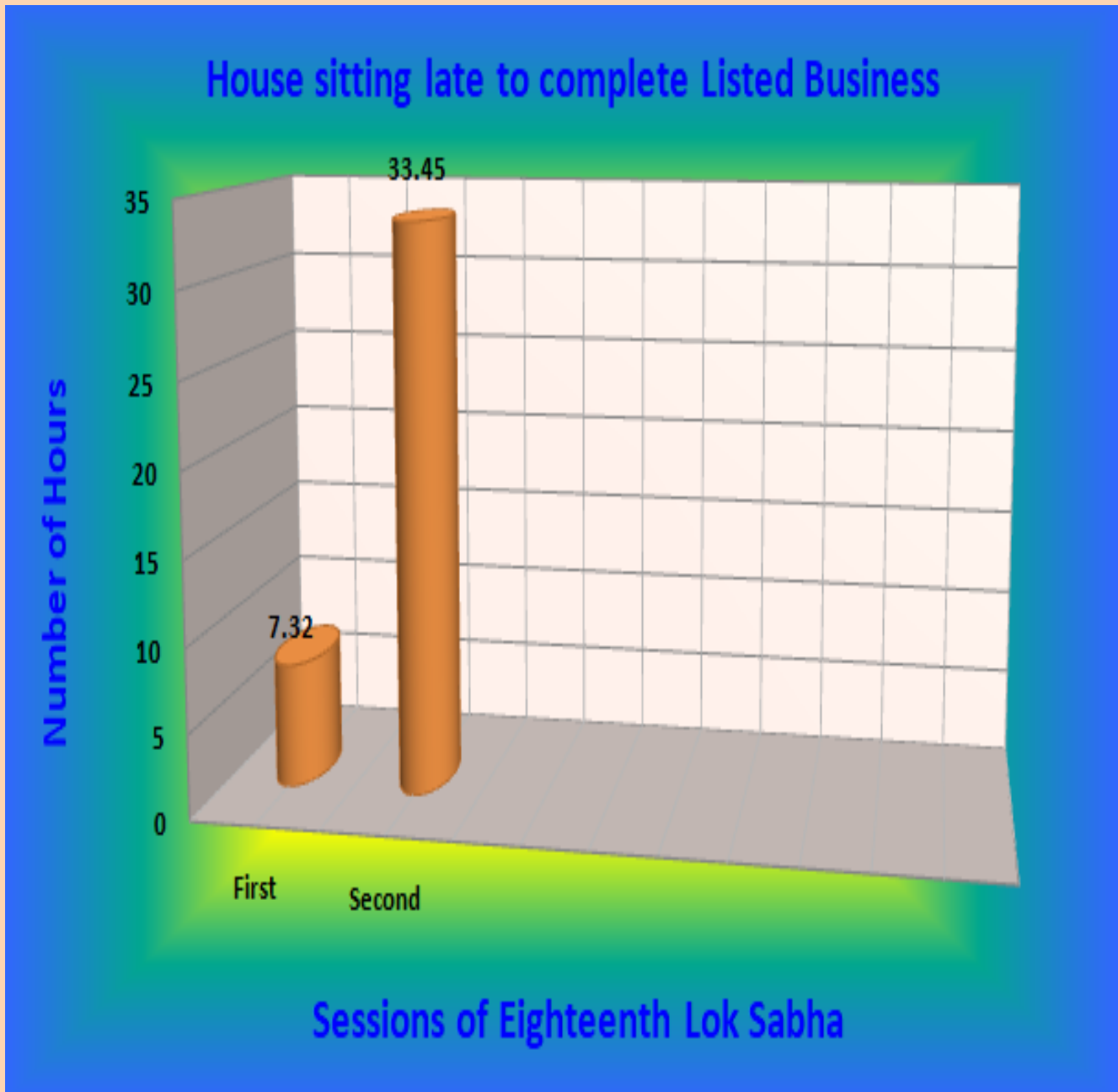
01 Hours 53 Minutes

SESSIONS OF EIGHTEENTH LOK SABHA	TIME LOST DUE TO INTERRUPTIONS/FORCED ADJOURNMENTS
First	5 Hours 37 Minutes
Second	1 Hours 53 Minutes



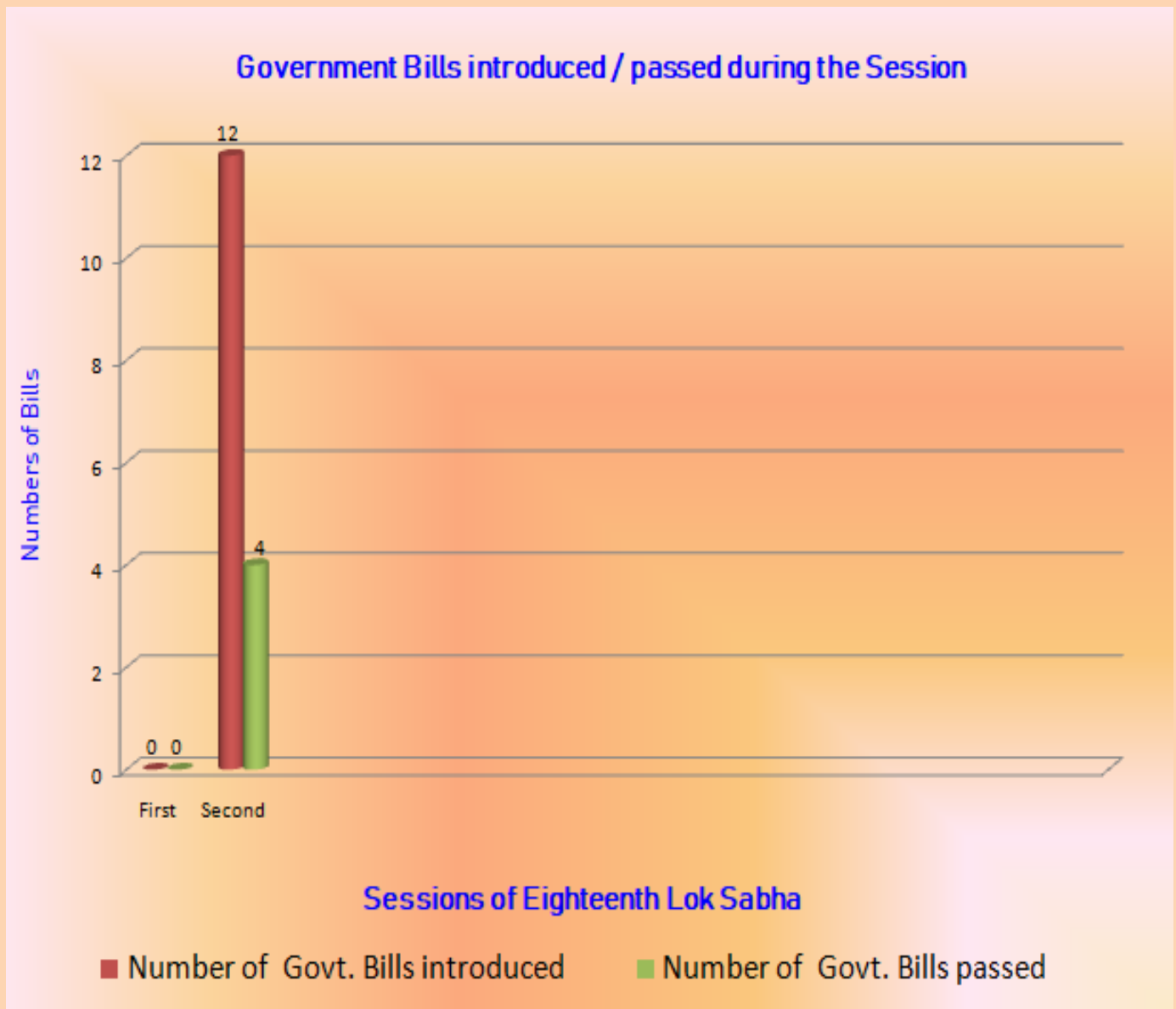
6. House sitting late to complete Listed Business (Second Session)

33 Hours 45 Minutes



7. Legislative Business - Government Bill

Sessions of Eighteenth Lok Sabha	Number of Government Bills introduced	Number of Government Bills passed
First	00	00
Second	12	04



GOVERNMENT BILLS – INTRODUCED [12]

SL. No.	Title of the Bill	Date of Introduction
1.	The Finance (No.2) Bill, 2024	23.07.2024
2.	The Jammu and Kashmir Appropriation (No.3) Bill, 2024	30.07.2024
3.	The Bhartiya Vayuyan Vidheyak, 2024	31.07.2024
4.	The Disaster Management (Amendment) Bill, 2024	01.08.2024
5.	The Appropriation (No.2) Bill, 2024	05.08.2024
6.	The Readjustment of Representation of Scheduled Tribes in Assembly Constituencies of the State of Goa Bill, 2024	05.08.2024
7.	The Waqf (Amendment) Bill, 2024	08.08.2024
8.	The Mussalman Wakf (Repeal) Bill, 2024	08.08.2024
9.	The Banking Laws (Amendment) Bill, 2024	09.08.2024
10.	Bills of Lading Bill, 2024	09.08.2024
11.	Carriage of Goods by Sea Bill, 2024	09.08.2024
12.	The Railways (Amendment) Bill, 2024	09.08.2024

GOVERNMENT BILLS – PASSED [04]

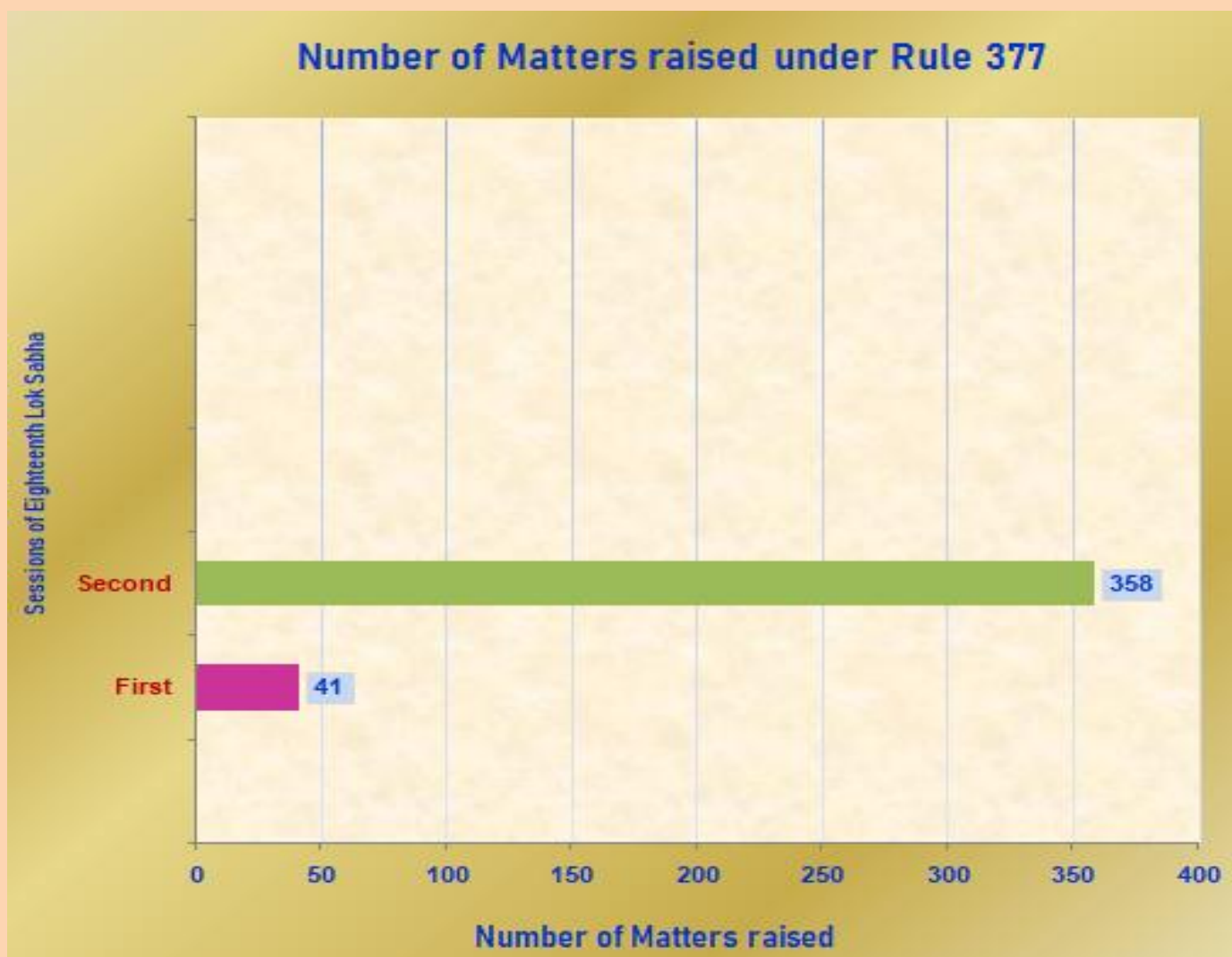
SL. No.	Title of the Bill	Date of Introduction
1.	The Jammu and Kashmir Appropriation (No.3) Bill, 2024	30.07.2024
2.	The Appropriation (No.2) Bill, 2024	05.08.2024
3.	The Finance (No.2) Bill, 2024	07.08.2024
4.	The Bhartiya Vayuyan Vidheyak, 2024	09.08.2024

8. Legislative Business – Private Member’s Bill (Second Session)

(i)	Introduced	65
(ii)	Discussed	01
(iii)	Part-discussed	01
(ii)	Passed	Nil

9. Number of matters raised under Rule 377*
(Second Session)

358



**{Rule 377 stipulates that a member who wishes to bring to the notice of the House a matter which is not a point of order, shall give notice in writing to the Secretary- General specifying clearly and precisely the text of the matter to be raised. The member may be permitted to raise it only after the Speaker has given the consent and at such time and date as the Speaker may fix.}*

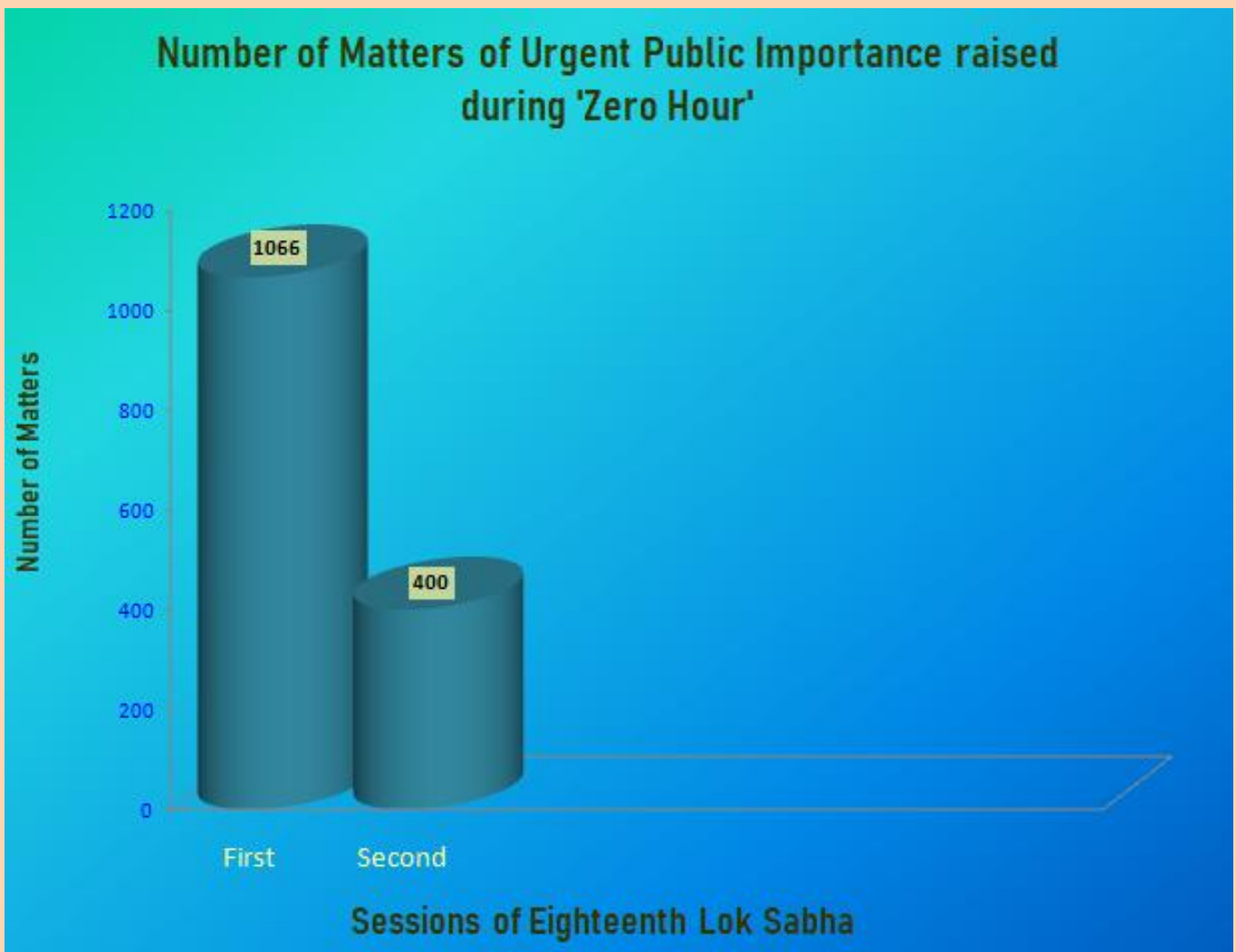
10. Number of discussions held under Rule 184**
(Second Session)

Notices Received	102
Admitted	Nil
Discussed	Nil

**Rule 184 states that "Save in so far as is otherwise provided in the Constitution or in these rules, no discussion of a matter of general public interest shall take place except on a motion made with the consent of the Speaker".

11. Number of matter of Urgent Public Importance raised during "Zero Hour" (Second Session)

400



12. Number of Discussions under Rule 193

01

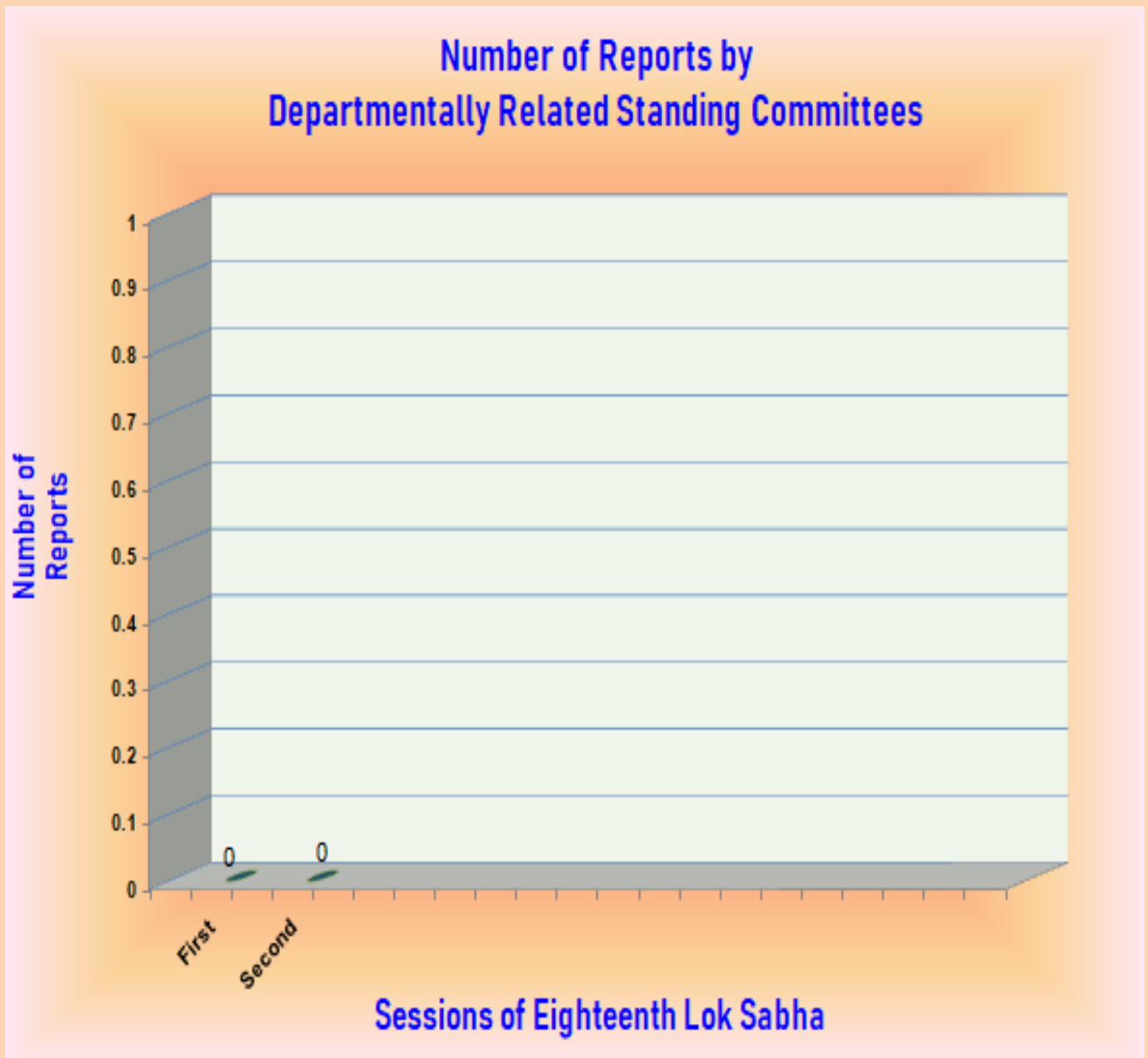
13. Statement by Ministers

30#

14. Number of Reports presented by Departmentally Related Standing Committees (DRSCs) during 18th Lok Sabha (Second Session)

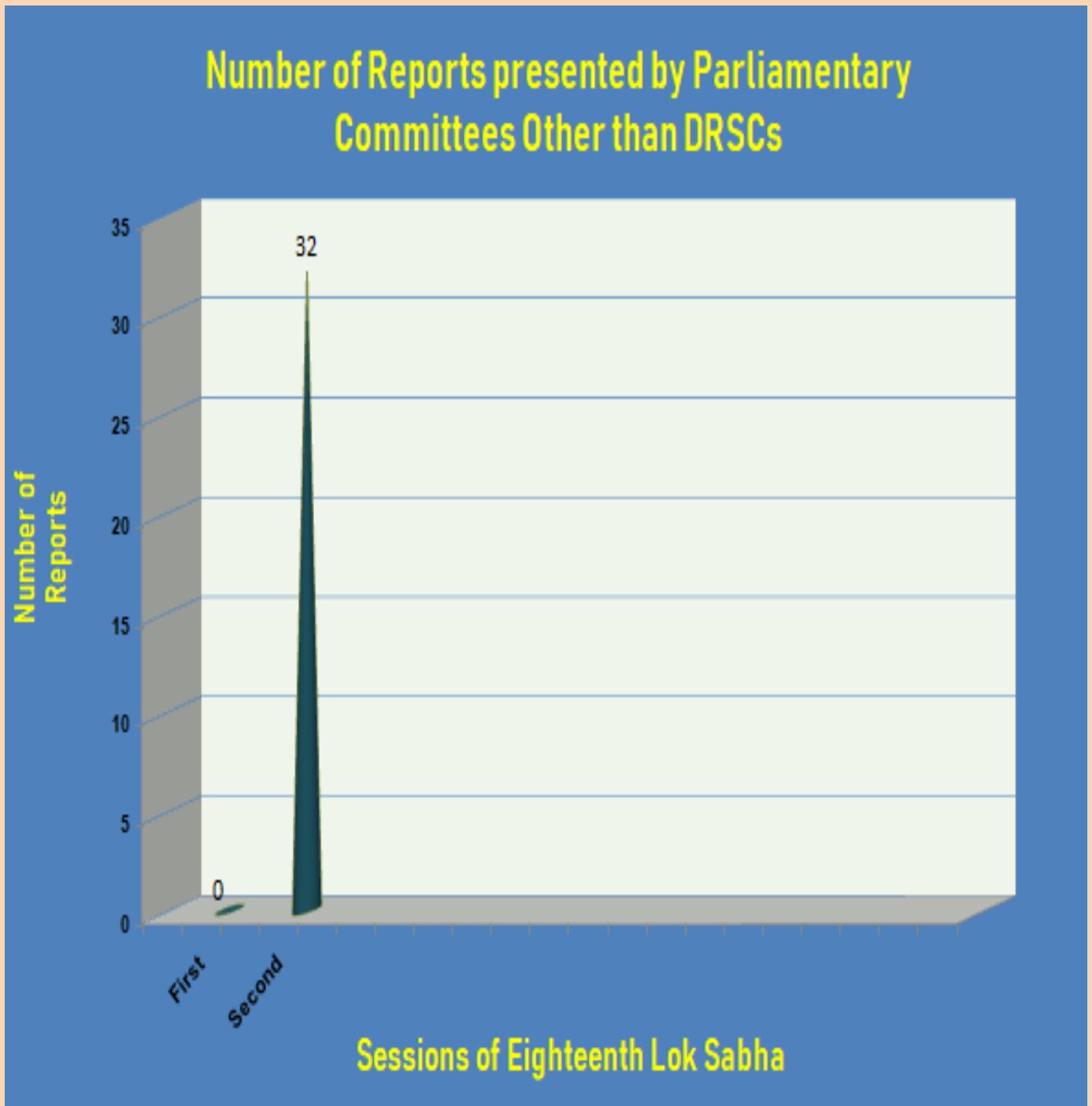
Nil

Under direction 73A - 25
 Under Rule 372 - 3
 Statement by Minister of Parliamentary Affairs - 02



15. Number of Reports presented by Parliamentary Committees other than DRSCs (Second Session)

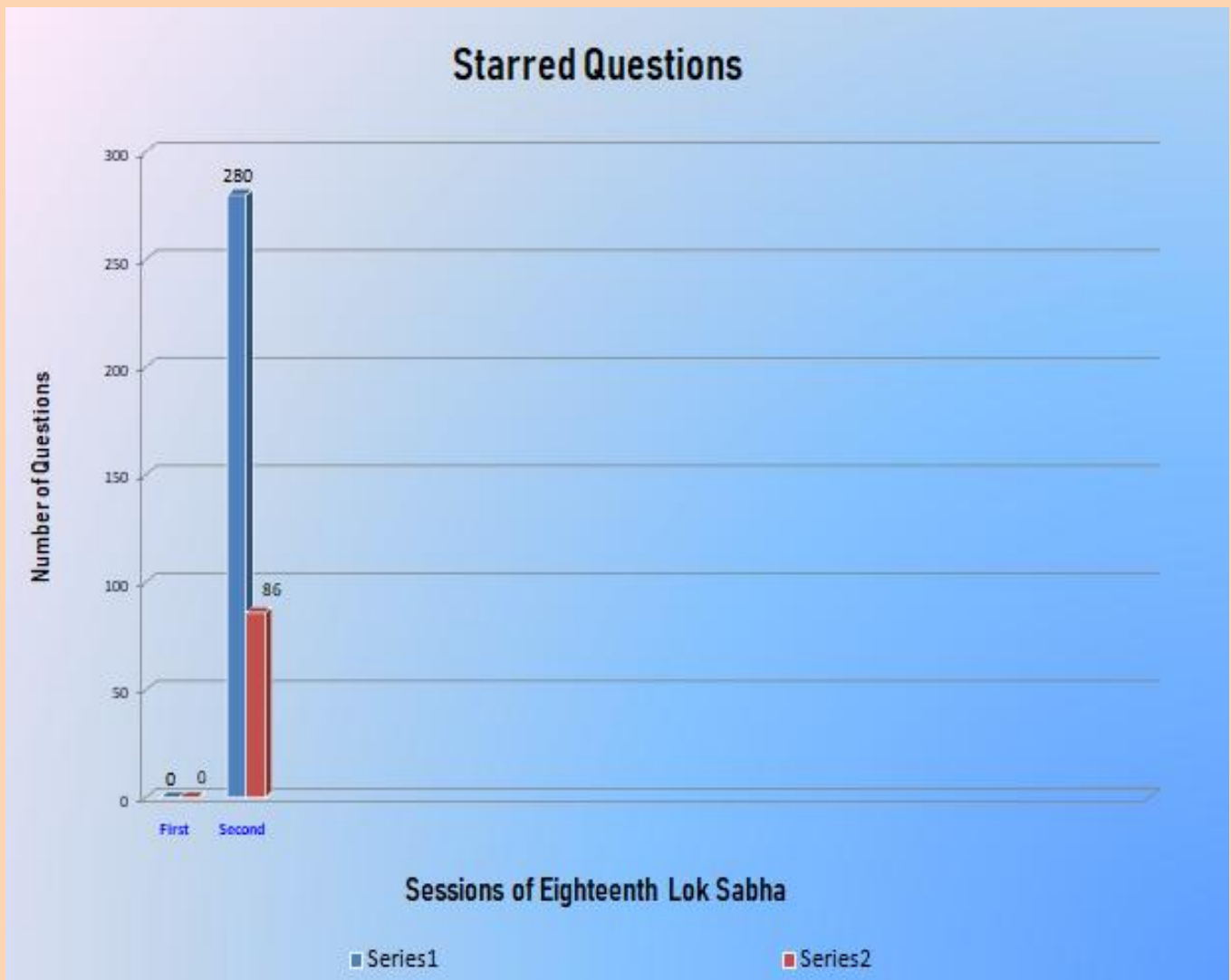
32



16. Total number of Questions admitted (Second Session)

SL. No.	Type of Questions	Number of Questions
1.	Starred Questions admitted	280
2.	Starred Questions answered orally	86
3.	Unstarred Questions admitted	3218*

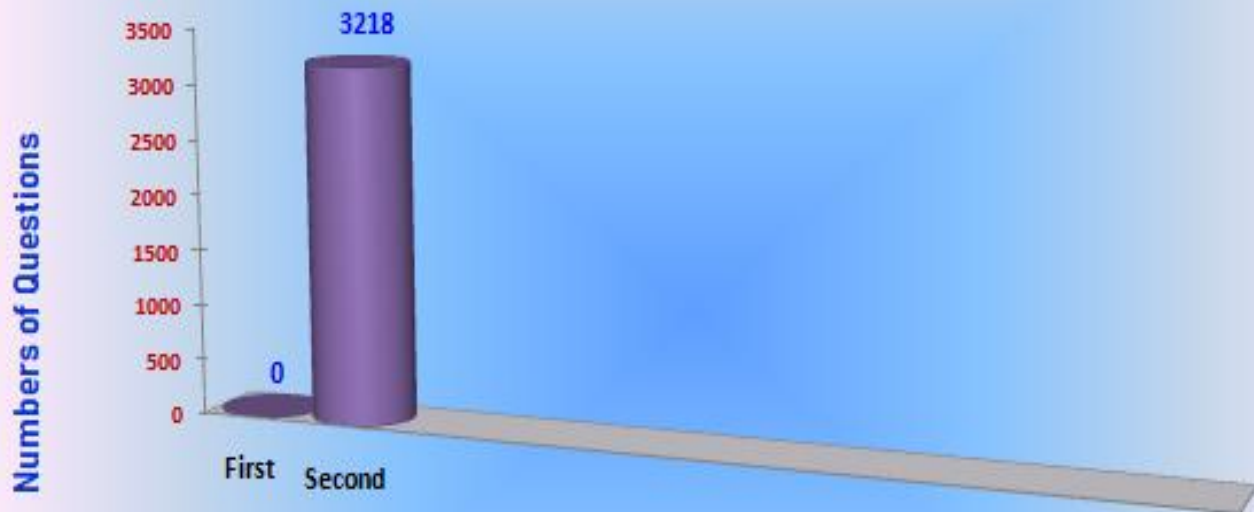
*13 Excluding two USQ deleted.



- Starred Questions admitted
- Starred Questions answered orally

There was no Question Hour during the First Session of 18th Lok Sabha.

Unstarred Questions admitted



Sessions of Eighteenth Lok Sabha

There was no Question Hour during the First Session of 18th Lok Sabha.